

**PROGRAMME - TENTATIVE**

**Subject: "Regulatory Framework and Dispute Resolution in Telecom,  
Broadcasting and Cable Services Sectors"**

*Saturday 1st October, 2011,  
"The Chandigarh Ashok", Chandigarh*

10.30 am to 11.00 am Registration of delegates

**INAUGURAL SESSION**

11.00 am to 11.05 am *Lighting of the Lamp*

11.05 am to 11.10 am Felicitation of the dignitaries.

11.10 am to 11.20 am Welcome Address by **Shri P.K. Rastogi**, Member, Telecom Disputes Settlement and Appellate Tribunal (TDSAT)

11.20 am to 11.30 am Address by **Shri R. Ashok**, Member, Telecom Regulatory Authority of India (TRAI)

11.30 am to 11.45 am Address by **Hon'ble Shri Justice S.S. Sodhi**, Retd. Chief Justice, High Court of Allahabad (**Special Guest**)

11.45 am to 12.05 pm Address by **Hon'ble Shri Justice M.M. Kumar**, Acting Chief Justice, High Court of Punjab and Haryana (**Chief Guest**)

12.05 pm to 12.25 pm Inaugural address by **Hon'ble Mr. Justice T. S. Thakur**, Judge, Supreme Court of India

12.25 pm to 12.45 pm Concluding remarks by **Shri S.B. Sinha**, Chairperson, TDSAT.

12.45 pm to 12.55 pm Vote of thanks by **Shri D.P. De**, Advisor, TDSAT

12.55 pm to 01.00 pm Presentation of Mementos to the Dignitaries.

01.00 pm to 02.00 pm **LUNCH**

**BUSINESS SESSION-I**

**"REGULATORY FRAMEWORK AND DISPUTE RESOLUTION IN THE  
TELECOM SECTOR"**

02.00 pm to 02.05 pm Opening remarks and Introduction of the panelists by the Moderator of the Session **Shri Manjul Bajpai**, President, Telecom Lawyers Association

02.05 pm to 02.15 pm Presentation by  
**1. Shri Manjul Bajpai**, President, Telecom Lawyers Association

**Panelists:**

- (i) **Shri G.S. Julka**, Acting CGM, BSNL Punjab
- (ii) **Shri Manoj Singh**, DDG, TERM Cell, DoT, Punjab
- (iii) **Shri Rajan S. Mathews**, Director General, COAI
- (iv) **Shri Sanjeev Banzal**, Advisor (MN), TRAI

02.15 pm to 02.55 pm Discussion and interactive session, of the panelists with the audience to be moderated by **Shri Manjul Bajpai**, President, Telecom Lawyers Association

02.55 pm to 03.00 pm Presentation of Mementos

03.00 pm to 03.15 pm **TEA BREAK**

***BUSINESS SESSION-II***

***“REGULATORY FRAMEWORK AND DISPUTE RESOLUTION IN THE  
BROADCASTING AND CABLE SERVICES SECTORS”***

- 03.15 pm to 03.20 pm Opening remarks and introduction of the panelists by the Moderator of the Session **Shri Meet Malhotra**, Senior Advocate
- 03.20 pm to 03.30 pm (i) Presentation by **Shri Ashok Mansukhani**, President, MSO Alliance
- Panelists:**
- (i) **Shri R.K. Verma**, President, Chandigarh Telecom District Telephone Subscribers Association (CTSA)
- (ii) **Shri Wasi Ahmed**, Advisor (B&CS), TRAI
- (iii) **Mrs. Roop Sharma**, President, Cable Operators Federation of India
- (iv) **Shri A. Mohan**, Executive Vice- President, Zee Network
- (v) **Shri Ashok Mansukhani**, President, MSO Alliance
- 03.30 pm to 04.20 pm Discussion and interactive session, of the panelists with the audience to be moderated by **Shri Meet Malhotra**, Senior Advocate
- 04.20 pm to 04.25 pm Presentation of Mementos.
- 04.25 pm to 04.30 pm ***Vote of Thanks by Shri D.P. De***, Advisor, TDSAT